

Friday, August 20, 1869

**ABSTRACT OF PROCEEDINGS**

**COUNCIL OF THE GOVERNOR GENERAL OF INDIA**

**LAWS AND REGULATIONS.**

**VOL 8**

1869

**P L**

*Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 and 25 Vic., cap. 67.*

The Council met at Simla on Friday, the 20th August 1869.

The Council adjourned to Friday, the 27th August 1869.

WHITLEY STOKES,

*Secy. to the Council of the Govr. Genl.  
for making Laws and Regulations.*

SIMLA,       •     }  
The 20th August 1869. }

*Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 and 25 Vic., cap. 67.*

The Council met at Simla on Friday, the 27th August 1869.

P R E S E N T :

His Excellency the VICEROY and GOVERNOR GENERAL of India, K.P.,  
G.C.S.I., *Presiding.*

His Excellency the COMMANDER-IN-CHIEF, K.C.B., G.C.S.I.

Major-General the Hon'ble Sir H. M. DURAND, C.B., K.C.S.I.

The Hon'ble H. SUMNER MAINE.

The Hon'ble JOHN STRACHEY.

The Hon'ble B. H. ELLIS.

The Hon'ble F. R. COCKERELL.

The Hon'ble Colonel R. STRACHEY.

The Hon'ble COLONEL STRACHEY took the oath of allegiance and the oath that he would faithfully discharge the duties of Additional Member of the Council of the Governor General for making Laws and Regulations.